

By E-Mail/Speed Post/Special Messenger.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Cachar, Silchar

Dated Guwahati, the \_\_\_\_\_ April, 2021.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. JCD.I/19/21/1596 dated 03.04.2021.

Madam,

With reference to the above, I am directed to inform you that Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 for the journey to her hometown Dibrugarh w.e.f. the morning of 11.04.2021 to 22.04.2021 along with her husband and two minor sons, by the shortest possible route, as per existing Rules.

Smti Hussain may be informed accordingly.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/ 2044-2047/A dated 08/4/21**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar for information with reference to her letter CJ(2)/88/2021 dated 03.04.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*8/4/2021*  
**REGISTRAR (VIGILANCE)**

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